

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

C.P. (IB)/58(CH)2024

IN THE MATTER OF:
Lotus Builders

...Petitioner-Financial Creditor

Versus

Syschem (India) Limited

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.08.2024.

Sd/-

Court Officer